

NOTIFICATION No. 168 / 2013

I (a)

The Civil Judges mentioned in Column (1) below are promoted to the cadre of Senior Civil Judge and on promotion as Senior Civil Judge, they are posted to the posts mentioned against their names in Column (2) below :

| <i>Sl. No</i> | <i>Name and Designation</i> | <i>On promotion, posted as</i> |
|----------------------|--|--|
| | <i>Thiru / Tmt. Selvi</i> | |
| 1 | S.Abdul Malik, District Munsif-cum-Judicial Magistrate, Sriperumpudur. | On deputation, posted as Secretary, District Legal Services Authority, Thoothukudi vice Thiru A.Karnan, transferred. |
| 2 | M.Thandavan, Principal District Munsif, Cheyyar. | II Additional Sub Judge, Cuddalore vice Thiru B.Mohan, transferred. |
| 3 | S.Tasneem, Judicial Magistrate, Arani. | Additional Sub Judge, Tiruvannamalai vice Ms.G.Santhi, transferred. |

I (b)

The Hon'ble The Acting Chief Justice is pleased to make the following appointment in the Madras High Court :

Tmt. S.Hermis, Civil Judge, functioning as VII Metropolitan Magistrate, George Town, Chennai, is promoted to the cadre of Senior Civil Judge and on her promotion, she is posted on other duty as Deputy Official Assignee, High Court, Madras in the existing vacancy.

II (a)

The Senior Civil Judges mentioned in Column (1) below are transferred and posted to the posts noted against their names in Column (2) below :

| Sl. No | Name and Designation (1) <i>Thiru / Tmt / Selvi</i> | Transferred and posted as (2) |
|---------------|---|---|
| 1 | N.Rajamanickam, Special Sub Judge, Special Sub Court to deal with MCOP Cases, Cuddalore. | Sub Judge, Dharmapuri in the existing vacancy. |
| 2 | R.Vasanthi, Sub Judge, Neyveli. | X Metropolitan Magistrate, Egmore, Chennai vice Thiru S.Ravi, transferred. |
| 3 | S.Ravi, X Metropolitan Magistrate, Egmore, Chennai. | Additional Chief Metropolitan Magistrate, Egmore, Chennai vice Thiru A.Manivasakan, transferred. |
| 4 | A.Manivasakan, Additional Chief Metropolitan Magistrate, Egmore, Chennai. | III Assistant Judge, City Civil Court, Chennai vice Thiru G.Vinobha, transferred. |
| 5 | G.Vinobha, III Assistant Judge, City Civil Court, Chennai. | II Assistant Judge, City Civil Court, Chennai vice Tmt.J.Mavis Deepika Sundaravadhana, transferred. |
| 6 | J.Mavis Deepika Sundaravadhana, II Assistant Judge, City Civil Court, Chennai. | I Assistant Judge, City Civil Court, Chennai vice Thiru M.Poopalan, retiring on 31.08.2013 A.N. |
| 7 | G.Santhi, Additional Sub Judge, Tiruvannamalai. | Special Sub Judge, Special Sub Court to deal with MCOP Cases, Tiruvannamalai in the existing vacancy. |
| 8 | K.S.Jayamangalam, Judicial Officer / Chairman, Taxation Appeals Tribunal, Corporation of Tirunelveli, Tirunelveli. | Sub Judge, Neyveli vice Ms.R.Vasanthi, transferred. |
| 9 | B.Mohan, II Additional Sub Judge, Cuddalore. | Special Sub Judge, Special Sub Court to deal with MCOP Cases, Cuddalore vice Thiru N.Rajamanickam, transferred. |

II (b)

The Government in G.O.Ms.No.79, Home (Courts.II) Department, dated 13.01.2012 have issued orders sanctioning the constitution of a Special Sub Court to deal with MCOP cases in the cadre of Senior Civil Judge at Erode in Erode District .

Thiru A.Karnan, Senior Civil Judge, functioning on deputation as Secretary, District Legal Service Authority, Thoothukudi is transferred and posted as Special Sub Judge, Special Sub Court to deal with MCOP cases at Erode in Erode District in the said newly sanctioned Court.

**HIGH COURT, MADRAS
DATED : 29.08.2013.**

**Sd/- P.KALAIYARASAN
REGISTRAR GENERAL**